

District Judge-1, Khamgaon, Dist.Buldana,(M.S.)
IN THE COURT OF : Shri R.D.Deshpande
DIST.JUDGE-I ADDITIONAL SESSIONS JUDGE KHAMGAON.
Return Report From: 01-08-2019 To:31-08-2019

S.No.	Particulars	Opening	Receipt		Disposal			Closing Balance	Interlocutory Disposed	Total Weightage
			Institution	Transfer	Contested	Uncontested	Transfer			
1	Sessions Case									
	Other	23	0	35	0	0	0	58	0	0
	302 IPC Cases	39	2	33	1	0	0	73	0	0
	Other than 302 IPC	120	12	93	0	0	0	225	2	0
	Women Atrocities	72	0	71	1	0	0	142	0	0
	SC/ST Cases	1	0	0	0	0	0	1	0	0
	Other than IPC Case	11	0	9	0	0	0	20	0	0
2	Spl.Case									
	Other	20	0	22	0	0	0	42	0	0
	Filed by State	6	4	8	0	0	0	18	0	0
3	Cri.Appeal									
	Other	6	0	38	0	0	0	44	0	0
	Against Judgment of Asstt. Sessions Judge	2	0	2	0	0	0	4	0	0
	Against Judgment of J.M.F.C.	139	1	91	0	1	0	230	0	0
4	Cri.Rev.App.	151	5	157	3	3	0	307	0	0.6
5	Cri.M.A.									
	Condonation of Delay	1	0	0	1	0	0	0	0	0.1
6	NDPS. S. Case	10	0	5	0	0	0	15	0	0
7	Spl.Case ACB									
	Other	1	0	2	0	0	0	3	0	0
	Filed by State	4	0	11	0	0	0	15	0	0
	Filed by CBI	2	0	0	0	0	0	2	0	0
8	Atro.Spl.Case	56	0	43	0	0	0	99	0	0

9	E.C.Act.Spl.Case	2	0	2	0	0	0	4	0	0
10	Cri.Bail Appln.									
	Other	0	0	2	0	0	0	2	0	0
	U/sec 438 of Cr.P.C.	16	5	6	13	0	0	14	0	1.6
	U/sec 439 of Cr.P.C.	6	15	1	15	0	0	7	0	2.4
11	MPID M.A.	2	0	0	0	1	0	1	0	0
12	Spl Case MSEB	32	0	36	0	0	0	68	0	0
13	Other Misc.Cri.Appln	26	4	33	9	1	0	53	0	0.8
14	Spl.Case Child Prot.	47	0	39	0	0	0	86	0	0
15	PWDVA Appeal	36	3	34	0	0	0	73	0	0
	Total	831	51	773	43	6	0	1606	2	5.5

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Total No. of Days:	31
Total Holidays:	9
Total Leave:	0
Not Presided:	0
Total Working Days:	22
Units:	5.5
Units lost on Absence:	0
Units gained as Incharge:	0
Total Units:	5.5

Note: Fields shown in () are Restored cases

Weight for Administrative work,if any :

Extra Weightage for judicial work done in additional charge of other courts:

Total weightage for administrative and judicial working:

Total working days during the period:

No. of days when judge was on leave or otherwise absent from judicial work: Effective working days :

Net performance during the period: _____ % Remark: